

## **HIGH COURT OF SIKKIM**

No. 03/Confdl/HCS

Dated: 18.07.2020

### **CIRCULAR**

In view of several localities within Gangtok and around its vicinity being declared containment zones by the District Authorities due to rapid increase of corona virus COVID-19 infection, it is hereby informed that Officers and Staff of this High Court and the Subordinate Courts including the Judicial Officers who have of late been suffering from fever, dry cough, sore throat or diarrhoea, body aches, nasal congestion or runny nose and other common symptoms of COVID-19 should not attend the Office for atleast twelve days w.e.f 20<sup>th</sup> July 2020.

The Officers and Staff of the High Court of Sikkim and the Judicial Officers suffering from such symptoms will inform the Registrar General/Registrar. The Officers and Staff of the Subordinate Courts will accordingly intimate the jurisdictional District Judges.

By Order.

**REGISTRAR GENERAL**